

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

O.A.115/93

WEDNESDAY, this the 15th day of JANUARY, 1997

CORAM:

HON'BLE SHRI B.S.HEGDE, MEMBER(J)

HON'BLE SHRI M.R.KOLHATKAR, MEMBER(A)

Martti Dattatray Patil,
E-Type Quarter,
College Campus,
Bhenslor, Nani-Daman,
Daman : 396 210
(Applicant in person)

.. Applicant

-versus-

1. Union of India
through
The Secretary,
Ministry of Home Affairs,
North Block,
New Delhi.
2. The Administrator,
Administration of U.T. of
Daman and Diu,
Administrator's Secretariat,
Moti-Daman,
Daman: 396 220.
3. The Chairman,
U.P.S.C.
Dholpur House,
Shah Jahan Road,
New Delhi.
4. The Secretary,
Ministry of Defence,
Govt. of India,
South Block,
New Delhi.

(BY Advocate Shri V.S.Masurkar) .. Respondents

The application having been heard on 15th January, 1997
the Tribunal on the same day delivered the following :

- : O R D E R :-

(Per B.S.Hegde, Member(J))

Applicant present in person. His counsel is not
present. Heard counsel for the respondents.

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2. During the course of hearing learned counsel for the respondents produced before us a letter received from the UPSC stating that the applicant was not invited for interview for the post of Lecturer in Political Science in the Administration of Daman and he does not fulfil essential qualifications and the recommendation of the Commission in pursuance of the Interview Board held on 26th and 27th September, 1996 was already sent vide letter dt. 7-10-96. Learned counsel for the respondents also stated that there are only two posts out of which one UPSC nominee has accepted the offer of appointment vide his letter dt. 3-12-96 and the other nominee has not yet given his acceptance.

3. In the circumstance till the other nominee joins, the applicant may be allowed to continue as lecturer in Political Science.

4. Tribunal has already granted interim relief vide order dt. 11-10-96 that the applicant will continue in his present post of Lecturer unless a duly selected candidate from the UPSC is available. With the above direction the O.A. is disposed of.

M.R. Kolhatkar

(M.R. KOLHATKAR)
Member(A)

B.S. Hegde

(B.S. HEGDE)
Member(J)